

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 325/2014

**IN THE MATTER OF:**

**Rajneesh Ghei**

.....Petitioner

**v.**

**Registrar of Companies & Ors.**

.....Respondents

**SECTION : UNDER SECTION 391 to 394, 100**

Order delivered on 14.11.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s):**

**Mr. Rajneesh Ghei, Mr. Sanjeev Sahay, Ms. Himangi Kapoor, Mr. Aditya Vardhan Sharma, Advocates**

**For the Respondent(s) :**

**Mr. Vishwa Bhushan Arya, Advocate**

**ORDER**

Reply of the respondent No. 2 is not on record.

Learned counsel for the petitioner shall complete the record.

Part heard for 30.11.2017.

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

14.11.2017

Vineet